

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1428
ANSWERED ON:03.03.2006
FOREIGN INVESTMENT UNDER NURM
Rao Shri Sambasiva Rayapati;Saradgi Shri Iqbal Ahmed

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Union Government has decided to allow State Governments to tap foreign investments under the National Urban Renewal Mission NURM;
- (b) if so, the important recommendations of GoM constituted for the purpose;
- (c) whether the GoM has also recommended that State Governments can tap funds directly from abroad to capital intensive projects under NURM; and
- (d) if so, the number of recommendations of the GoM accepted and being implemented under NURM?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

- (a)&(b): JNNURM provides that in case of approved Externally Aided Projects (EAP), the EAP funds can be passed through as ACA to the State Government as funds contributed by States/Urban Local Bodies/Financial Institutions and NURM funds can be used as Government of India contribution. This is one of the recommendations of the GoM constituted for the purpose.
- (c): No, Sir.
- (d): Does not arise.